dum thereon. [Placed in Library. *See* No. LT-3131/81]

(i) Report and Accounts (1980-81) of the Indian Telephone Industries Limited Bangalore and related papers

(ii) Report and Accounts (1980-81) of the Hindustan Teleprinters Limited Madras and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): Sir, I beg to lay on the Table, under isub-section

- (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:
 - (i) (a) Thirty-first Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1980-81, together with the Auditors' Report on the Accounts and' the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3161/81 for (a) and (b)]

- (ii) (a) Twentieth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1980-81 together with the Auditors' Report on the Accounts und the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3162/81 for (a) and (b)]

REPORT AND MINUTES OF COM-MITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Twenty-sixth Report of the Committee on Public Undertakings on Housing and Urban Development Cor-

poration Limited, Rural Housing and Minutes of the sittings of the Committee relating therton.

REFERENCE TO PARLIAMENTA-RIANS' CRICKET MATCH

श्री एन० के० पी० साल्वे (महाराष्ट्र): श्रीमन्, कल के मैच को देख कर हिन्दुस्तान टाइम्स में यह लिखा गया है कि एलडर्स 'नो मैच फार लोक समा'। एक्वुएली यह बात सही नहीं है। मैं समझता हूं कि हमारी बात इस ढंग से कही गई है कि वह प्रिवि-लेज का सवाल बन जाता है।

श्री कृष्ण चन्द्र पन्त (उत्तर प्रदेश) : श्रीमान्, श्राप भी तो वहां पर मौजूद थे। श्रापकी मौजूदगी में कोई गलत-फहमी की गुजाइश नहीं रहनी चाहिए। श्राप चेयर से रूलिंग दीजिये।

SHRI MANUBHAI PATEL (Gujarat): In that case, Mr. Salve; the House should have selected better players.

MR. DEPUTY CHAIRMAN: The Rajya Sabha team played very wonderfully.

SHRI PILOO MODY (Gujaral): We shall stand in one minute's silence.

MR. DEPUTY CHAIRMAN: No, no. There was no casualty and, therefore, there is no need for that.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORT-ANCE

Situation arising out of the agitation of teachers and students of Delhi University and growing student unrest in other central Universities.

श्री सत्यपाल मिलक (उत्तर प्रदेश) : श्रीमन, मैं दिल्ली विश्वविद्यालय के ग्रध्यापकों

[श्री सत्यपाल मलिक]

तथा छातों के आन्दोलन तथा अन्य केन्द्रीय विश्वविद्यालयों में बढ़ते हुए छात असंतोष से उत्पन्न स्थिति की ओर शिक्षा तथा समाज कल्याण मंत्री का ध्यान दिलाता हूं।

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDU-CATION AND SOCIAL WELEARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): . Sir, the Delhi University Teachers' Association had gone on strike from 10th December to 16th December, 1981 in support of their demands. Their demands vary from improvement and revision in their payscales, better amenities, more facilities, increase in participation in managements of universities and colleges to reduction in the workload, relaxation in the recruitment qualifications, extension in service up to the age of 65, and so on.

As the House is aware, the pay scales of teachers in the universities and colleges were revised from January 1, 1973, alongwith the revision of pay-scales of Central Government employees. The university and college teachers were sanctioned somewhat better scales of pay than their counterparts in the Government. Teachers in the Central Universities are governed by the rates of dearness allowances applicable to Central Government employees. In addition, they are also sanctioned house rent allowance and medi-

cal facilities at par with Central Government employees. The Librarians and Director of Physical Education in Universities and Colleges had a grievance that their revised pay scales were lower than those of teachers. The Government had considered this matter and had announced in this House on November 27, 1981 their decision to upgrade the pay scales of these categories with effect from . 1-4-1980. These decisions were taken by the Government in recognition of the important role of teachers in our development. I am sure, the House will agree that the university and college teachers in the country today belong to a section that is not discriminated against.

Their concern for better amenities and better facilities is understandable. The Government is equaily anxious that teachers should be provided the necessary support and facilities so that they can concentrate their energies in shaping and developing the coming generations. But I am sure the House will agree that demands for improvement in service conditions for one section of employees cannot be considered by Government in isolation.

It is most unfortunate that the Delhi University Teachers Association should have resorted to a week-long strike in spite of the appeal of the Vice-Chancellor and without any consideration of their social responsibility and should have disrupted the academic programmes of the university. My appeal to the teachers not only in the Delhi University, but in all universities and colleges in the country, is that the nation expects them to play their part in shaping and developing its destiny. I am sure that our teachers realise the limitations of our resources, and the demands made on them

In Delhi University in the recent past there have been some minor incidents

in which a small section of the students were involved. On November, 10, 1981, a group of about 500 students led by the Students Union Office bearers came to the office of the Vice-Chancellor in a procession. About 100 of them stormed into the office of the Vicer-Chancellor and started damaging office property, telephones etc. The remaining students also indulged in destruction of property. The University authorities were compelled to seek the assistance of police. Three days later, another group of about 100 students from a college similarly turned violent before the office of the Vice-Chancellor, compelling the University again to seek police assistance. Later the students of the University had given notice of strike from December 17, 1891. On the assurance of the Vice-Chancellor that some of their demands are being looked into, the students have decided not to resort to the strike.

There are six other Central Universities. Of these, the Visva-Bharti, Santiniketan and the University of Hyderabad have been functioning peacefully. There have, of course, been some problems in the North Eastern Hill University. As the House is aware, this University caters to the needs of a group of States in the North-Eastern Region. The major element in the problems that confronted the University in the recent past is the rivalry and sometimes mistrust that exist among different sections in the Region.

Since the begining of the current academic year, the Jawaharlal Nehru University has been functioning without any major incident. There was, however, a brief demonstration by a group of students on the occasion of the Silver Jublee Celebrations of the School of Inter-national Studies, on October 30, 1981.

The Aligarh Muslim University and the Banaras Hindu University have

problems which are mainly legacies of their past. These two universities are the largest residential universities in the country. Several thousands of students and teachers and other employees live together in the campus.

The Aligarh Muslim University had to be closed twice during 1981; from January 31 to March 9, and again from May 12 till August 16 including the summer vacation. A small minority of disgruntled elements in the University have been engineering troubles in the University. But the large majority of students of the Aligarh Muslim University are serious about their studies. After reopening of the University on 17th August, the authorities are making all efforts to make up for the lost time and to complete the examinations. They expect to complete the academic session 1981-82 before the end of December, though it takes time to normalise it, when once it has fallen behind schedule.

In April, 1981 a comparatively minor incident relating to the admission of some patients from outside the University into the hospital of the Medical College of Banaras Hindu University assumed the proportion of a major disturbance leading to violent clashes between medical and non-medical groups of students leading to the closure of the University. The University remained closed from April 1 to June 21, 1981 including the summer vacation. After its reopening, the University had been functioning in an atmosphere of comparative peace.

The University community consisting of students, teachers and other employees is highly sensitive. Even small problems sometimes manifest themselves as major incidents. These situations have to be handled with sympathy and understanding. I am glad that in the Central Universities the authorities are alive to the situation.

I appeal to the Hon'able Members to use their good offices in creating conditions in which the university authori[Shri Mallikarjun]

ties can find satisfactory solutions to the problems, as and when they arise, in an atmosphere of peace and normalcy so that the academic objectives of these major universities in the country, who have played a historic role in our national development, and from whom the nation expects so much, are promoted without disruption.

श्री सत्यपाल मलिकः मान्यदर. में माननीय शिक्षा मंत्री जी से कुछ गम्भीर ग्रीर कुछ जिम्मेदारीपूर्णवातों की उम्मीद करता था, लेकिन इस तरह का जवाब नहीं मिला कर मान्धवर, 1 कुल इस सरकार का शिक्षा के प्रति रवैया बहुत गैर -जिम्मेदारीपूर्ण है। आज भी हिन्दुस्तान की केन्द्रीय सरकार के पास कैविनेट दर्जे का कोई ज़िला मंत्री नहीं है। मान्यधर, कई साल से ग्रापको थाद होगा कि वजट पर चर्चा के समय शिक्षा के मामले पर बहस होना बन्द हो गयी है और हम लोगों को मजबूरन कालिंग अटेन्शन के जरिये जो धटनायें, दुर्घटनायें होती हैं शिक्षा के वाबत लानी पड़ती हैं लेकिन इसमें वक्त की पात्रन्दी रहती है। मान्यवर, मैं निवेदन करना चाहता हं कि शिक्षा ऐसी महत्वपूर्ण चीज है जिससे कोमें बनती हैं, इससे मुल्क की नई पीढ़ी का निर्माण होता है। जिन पर देश का नया भविष्य निर्भर करता है। जैसे कि ग्राप नौजवानों को उपदेश दिथा करते हैं। ऐसे महत्वपूर्ण विषय पर प्रापका रवेंगा पूरी तरह लापरवाही सटस्थता ग्रीर गैर-जिम्मेदारी का है। आज जो प्रक्त हम उठाना चाहते हैं उनमें माननीय मंत्री जी ने माना है कि जितने केन्द्रीय धिश्वधिद्यालय हैं करीब-करीब सभी में कुछ में सबह के ऊपर बीर कुछ में सतह के नीचे बैचना है सुमबुगाहट है, ग्रसंतोष है। में सब से पहले दिल्ली विश्वविद्यालय के मामलों को लेकर कुछ

चीजें बताऊंगा । दिल्ली विश्वदिश्वालय ग्रभी ग्रध्यापकों की हड़ताल हो चकी है। कल से कर्मवारी मोर्चालगाएइए हैं। विद्यायियों ने अलग से भ्राना संस्टीमेटम दिया हुआ है। मैं उन सब की मांगा पर जाऊंगा तो बहुः यदन लगेगा लेकिन जो बनिधादी बातें हैं अध्यापका, कर्मचारियों भीर धिद्धार्थियों की जो उन्होंने उठाई हैं उनका जिक्र करना चाहंगा। मान्धवर, दिल्ली विश्वविद्यालय ये जो **अध्यापक हैं** उनका कहना है कि उनकी जो सेवा भर्ते हैं उनकी व्यवस्था स्टेट्युटरी होनी चाहिए। ग्राज *उनकी* सेवा शर्तों में किसो तरह की कोई सुरक्षा नहीं है। मैं बाद में इस प्रक्रन पर ब्राऊंसा। श्रीमन, राथ तुलाराम कालेज में ग्रध्यापकों के साथ क्या हो रहा है ? उनमें गर्जनिंग बाडी किस सरह से ऋध्यापकों के साथ सल्बः करती है। सेश मर्तीकी जो मांग है वह मान लेनी चाहिये ऐसा मैं समझता है। यह उनको मांग सही है। इसके बाद मान्थवर, दिल्ली विश्वविद्यालय के ब्रध्यापकों सा कहना है उनकी मांग है कि मौजूदा व्यवस्था में विक्वविद्यालय में तरक्की के रास्ते बहुत टेढे हैं और इन तरक्की के रास्तों के टेडेपन का फायदा उठा कर वहां के जो बड़े-बड़े प्रधिकारी है वे भाई-भतीजा बाद पनपाते हैं, बेईमानी पनपाते हैं। अपनी मर्जी के लोगों का सिलेक्शन करते हैं। इसलिए भव्यापकों का यह कहना है कि कुछ इस सरह की व्यवस्था हो जानी चाहिये कि 10-15 शाल के बाद इतनी सेवा के बाद यह ग्रेड हमको मिलने लगेगा, रानिय ग्रेड की बात कुछ दिन पहले कहीं थी लेकिन यह उनकी मांगे हैं, सरकार को उन पर विचार करना चाहिए। मैं ग्रध्यापकों को कोई पवित्र गाय नहीं मानता। मैं राजनीतिक दलों के उन नेताओं की तरह भी नहीं हं जो ग्रध्थापकों की राजनीति में यह

समझते होंगे कि विश्व-विद्यालय के ग्रह्यापकों के जरिये राजनीति करके कोई बडा भारी काम कर रहे हों। में यह भी जानता हूं कि सारे अध्यापक आइडियोलोजिकली कमिटेड लोग नहीं हैं। ग्रध्यापकों का बहत बड़ा तबका केरियरिस्ट है सिफं केरियर के लिए वे राजनीति का सहारा लिया करते हैं लेकिन कुल मिला कर चुंकि ग्रध्यापकों की यह जिम्मेदारी है । विद्यार्थियों को अध्यापकों का आदर करना चाहिए । जब तक अध्यापक विद्यार्थियों के रिस्ते में आदर को भावना नहीं होगी पढ़ाई की सारी संभावनायें खत्म होंगी और उसी का नतीजा होता है कि आज विद्यार्थी शिक्षा संबंधी कोई मांग नहीं करते बहिक सिनेमा के टिकटों में छट की मांग करते हैं। क्योंकि ग्राज उनका मन क्लास रूम में नहीं लगता है सिनेमा पर लगता है। तो सारे अध्यापक विद्यार्थी के रिस्ते क्लास रूम के प्रति निष्ठा ग्रीर उसकी ललक, यह सारी चीजें इस लिये खत्म हुई हैं कि ग्रध्यापक को आपने ग्रीर न समाज ने इज्जत दी है, न स्रक्षा दी है मान्यवर, मैं चाहता हं कि उनकी सेवा शर्ती में सुधार हो। जहां तक सरकारी कर्मचारियों का प्रश्न है मकान का मामला है, स्वास्थ्य सेवाओं का मामला है, यदि यह सुविधायें अध्यापक चाहते हैं तो इस में आपको कोई दिक्कत नहीं होनी चाहिए पांच हजार से कुछ ज्यादा दिल्ली विश्व-विद्यालय में अध्यापक हैं। ढाई हजार के करीब ग्रध्यापकों के पास या तो मकान हैं या उनको कहीं न कहीं रिहायश विश्व-विद्यालय की तरफ से मिली हुई है। ढाई हजार सिर्फ शेष बचते हैं। सरकारी कर्मचारियों के लिये आप इतनी व्यवस्था करते हैं। दिल्ली के देहातों को उजाड कर इतनी बड़ी दिल्ली श्राप बसा रहे हैं इस लिये ढाई हजार लोगों के लिये व्यवस्था

करने में कोई दिक्शत नहीं होनी चाहिए। ग्राज तक भ्रापने ढाई सी कर्मचारियों को केवल 48 लाख रुपये मकान बनाने के लिये कर्ज दिया है जो कि बहुत कम है। इस महे पर भी विचार होना चाहिए। लेकिन जो मुख्यं प्रश्न है भेरी दृष्टि भें जो प्राइवेट कालिज हैं विश्व-विद्यालय स जुड़े हुए हैं उनकी जो गवनिंग बाड़ी है वह एक प्राइवेट मैंनेजमेंट है वह एक दुकान हो गयी है। दिल्ली में वे सिर्फ पांच फीसदी रुपया खर्च भरते हैं सारी व्यवस्था करने में 95 फीसदी सरकार देती है लेकिन विश्वविद्यालय के दो न्माइंदे उसमें बैठते हैं जो 20 में से 16 **आद**मी उनके बैठते हैं गवनिंग बाड़ी में। इनमें से कुछ बिना पढे लिखे, नामाकल लोग भी होते हैं और अध्यापकों की रोज बेइज्जती भारते हैं उनकी से निकालते हैं। नौकरी से निकाला हुआ अध्यापक अदालत में जाता है श्रीमन्, दिल्ली-विश्वविद्यालय का एक्ट खराब है उसको भी बदलना पड़ेगा । अदालतें इन गवर्निंग बाडी के लोगों के पक्ष में फैसला देती है। कुल मिला कर नतीजा यह हम्रा है जब गवनिंग बाडी भ्रध्यापकों की बेइज्जर्ता करता है, नौकरा से निकालता है, उनके खिलाफ बदनीयती से अनुशासन की कार्यवाही करती है तो उपकुलपति उस मामले में कोई स्टेन्ड नहीं ले पाता।

इसमें जो खतरनाक चोज है जो अभी हो गयी है उसकी तरफ मैं आपका ध्यान दिलाना चाहता हं। एक कालेज राव तुलाराम कालिज है, राव तुलाराम जो एक बहुत बड़े आदमी थे, उनके ऊपर देश को फक है। यह सारे देश बीर समाज की जिम्मेवारी है कि उनके नाम से जी कालेज है, वे उसको चलायें। लेकिन वह भालिज दो साल से बन्द है, कोई

[श्री सत्यपाल मलिक]

विद्यार्थी उस कालेज में नहीं है। वहां के ग्रह्मापक ग्रीर कर्नचारियों को नौकरी अबर में पड़ी हुई है, उनको न तनख्वाह मिलतो है न उनके दुवारा नौकरो लगाये जाने का कोई मतलब है। मैं यह मांग नहीं करता कि सिर्फ ग्राय उनको नौकरो दें, मैं यह मांग करता हं कि कोई ऐसो गर्वनिंग बाडो जो डिकाल्टिंग हो, कोई ऐसो गवनिंग वाडी जो सरकार से 95 फोसदी रुपया ले. सरकारी जनीन ले और दो साल के बाद कह दे, अब हम कालेज को बन्द करते हैं तो ऐसे एक्ट में तरमोम करिये। उस जनीन की लीजिये, उस रुपये की लीजिये और उस कालेज को चलाइबे, चाहे वह रावत्लाराम कालेज हो या कोई दूतरा कालेज हो। लगता यह है, मैं ग्रारोप नहीं लगाना चाहता हं लेकिन जो उन्हें चलाते हैं, शायद राव विरेन्द्र सिंह जी को ताकत से आज वे विश्वविद्यालय ग्रीर यु० जी० सी० वाले इस मामले में चप हैं। मैं निवेदन करना चाहंगा कि इस विश्वविद्यालय एक्ट में तरमीम करिये। यह जो गनिनग बाडी है जिनमें 16 लोग द्वानदार वगैरहा होते हैं जिनका शिका से कोई ताल्लक नहीं होता है, एक-एक आपने अपनी पार्टी का भेजा है, में दलीय बहत में नहीं पड़ता चाहता हं लेकिन मेरा निवेदन यह है कि आपने नान मैट्कि भी भेज दिये हैं, द्यापको अपनी पार्टी के भेजने होते तो आप की बीकांत वर्मा का भेज सकते थे, थीं नर्रासह नारायण पाण्डेय की भेज सकते थे, की सिक्ते रजी की भेज सकते थे. पढे लिखे लोग भेज सकते थे, तब बात समझ में आं सकती थी। लेकिन उसमें तमाम ऐसे लोग हैं जिनका शिक्षा व्यवस्था से कोई ताल्लुक नहीं है श्रापने उन को भेज दिया हैं। ग्रावे

प्रसिपल को डिकटेट करेंगे, वे सारी व्यवस्था को खगब करेंगे। तो मैं निवेदत करना चाहता हूं कि यह गर्वनिंग वाडी का जो ध्वा हैं, या तो इसको पूरी तरह वे खत्म की जिसे या विस्ति। विश्वविद्यालय के एक्ट में ऐसी तरमीम करिये कि जिससे गर्वनिंग बाडी के बजाय विश्वविद्यालय को ताकत मिले। मैं मान्यवर, ध्वापके सिर हिलाने का मत्त्रव नहीं समझा :...

श्री उपतमापति : श्रव हो गया, तमाप्त कारिये ।

श्री सत्यपाल मलिकः श्रीमन्, पांच मिनटमंमॅं खत्म कर दूंगा।

श्री उपतमापति : बहुत टाइम हो जायेगा श्रीर मो विद्वान सदस्य बोलना चाहते हैं।

श्री सत्यपाल मिलकः मैं पांच मिनट से ज्यादा नहीं लूंगा । मैंने कोई वेश्रदबी की बात नहीं को है ।

श्री **उप**तमापतिः यह मैं कैसे कह दं।

श्री सत्य**ाल मलिक**ः नहीं, श्रगर श्राप सनझें तो कह सकते हैं, मैं इसका बुरा नहीं मानूंगा।

मान्यवर, यह जो व्यवस्था है इसका नतीजा यह हुआ है कि विद्यार्थी इस वस्त यिल्कुन निरर्थंक मसलों पर लड़ रहे हैं। छात राजनीति के नाम पर गुंडानदीं हो रही है। इसी का नतीजा होता है कि स्टोफन कालेज जैसे कालेज में लड़के लड़कियों के साथ बदतमीजी करते हैं।

श्री उपसमापति : अब हो गया, आप अपने विषय पर आदिये ।

श्री सत्यपाल मलिक: मान्यवर, मैंने अपनी बात खत्म नहीं की है। मैं विश्व-विद्यालय के मामले को पूरा मानता हं छोडिये श्रापको कोई चिन्ता नहीं कि छात्र कहां जा रहे हैं, अध्यापक वाहां जा रहे हैं। परन्तु एक बड़ा विश्वविद्यालय है, जवाहर लाल नहरू विश्वविद्यालय अगर उसकी चर्चा नही कर्रुगा तो इस बहस का कोई मतलब नहीं होगा । यह 30 बारोड रुपये की लागत का विश्वविद्यालय पंडित जवाहर लाल नेहरू के नाम से जुड़ा हुआ है। जब वह बनायां गया था, तब कहा गया था कि जवाहर लाल नेहर के उद्देश्यों की प्राप्ति के लिये या जिन उद्देश्यों के लिये वे खड़े हुए थे, उनके लिये विश्वविद्यालय बनाया ज'येगा । मान्यवर, आपको जान-कर हैरत होगी और वह इस बोमारी का कारण है कि जापने एक बाई० एफ० एस० थी पार्थसारथी को, जो बी० ए० पास है, उसका पहला बाइस चासलर बनाया था। वे 38 लोगों को बिना किसी इन्टरव्य के वहां लेखाये। उन 38 लोगों का एक सोशल सकिल था। वहां एक बेस्टेड इन्ट्रस्ट पैदा हो गया । 80 से ज्यादा लोग हैं जिनका एडहाक एप्वा-इटमंट हुआ । आपको जानकर हैरत होगी कि जवाहर लाल नेहरू युनिविस्टी में करीय 32 युगल मियां ग्रीर बीबी एक साथ एप्वाइटेंड हैं। ऐसा कोई विश्वविद्यालय हिन्द्स्तान में नहीं है। मैडम क्यूरो झीर उनके हस्बेंड हो सकते थे, वे बहुत काविल ये लेकिन जवाहर लाल नेहरू विक्वविद्यालय में मुझे ऐसा नजर नहीं द्याता । कुल मिलाकार में जानना चाहता हं कि , इतने खर्चे का विश्वविद्यालय पैदा क्या करता है ! वह एसी नस्ल पैदा कर रहा है जो मल्बा में किसी काम की

ब्राज 161 एम० पीज ने अवाहर जाल नेहरू विश्वविद्यालय के भ्रष्टाचार की बाबत राष्ट्रपति को एक मैमोरंडम दिया है और आप उसकी जांच करवाने के लिये तैयार नहीं हैं । याज उस विश्व-विद्यालय में वडे घरों के लड़के जाते हैं जिनकी आदतें खराब हो। रहे हैं । जा समाज के किसी काम के नहीं है। यह उम नामाक्ल लडका को तैयार गरने बाहर निकालता है। मैं सरकार से यह जानना चाहता हं कि वया उसने कभी इस बात की कोशिश की कि वह इस वात का पता लगाये कि जवाहर लाल नेहरू युनिविसिटी विस लिये नायम हुई थो, उन उद्देश्यों में सफल हुई है या नहीं ग्रीर में मंत्री जो से जानना च हता हं जि जवाहर लाल नेहरू यनिवर्सिटी ऐसा कौन सा क्षमाल का काम करतो है जा दिल्ली विश्वविद्यालय जंसे साभान्य विश्वविद्यालय में नहीं हो सकता है । इस लिये मैं कहना चाहंगा है कि वह जो सफेद हाथी जै० एन० यू० फाइव स्टार विश्वविद्यालय बगा है आप या तो इसको बन्द कीजिये या इसको समान्य विश्वविद्यालय बनाइये वहां पर अध्यापक वजी तादात में हैं गीर विद्यार्थी कम तथा पैसा सबसे ज्याचा है। में जवाहर लाल नेहरू विश्वविद्यालय के बारे में निवेदन करना चाहता है कि 181 एम० पीज ने जो लिखकर आपको आरोप पत्न दिया है. उन पर आप जांच बैठाइये कि जबाहर लाल नेहरू विश्व-विद्यालय किस तरह से चल रहा है। इसके ग्रलावा, मान्यवर, श्रलीगढ़ मुसलिम युनिवसिटी का मामला है। वनारस हिंदू युनिवर्सिटी जिसमें गरीबों के बच्चे पढ़ते हैं, पूर्वी उत्तर प्रदेश के, आज तक आप उसके लिए कोई एक्ट नहीं लाए हैं, कोर्ट की एक्सी-क्यूटिव का कोई चुनाव नहीं होता है। बाइस-चांसलर ग्रवसर कोई, किसी न किसी

[श्री सत्यपाल मलिक] श्राई०ए०एस० ग्रफसर को माप इधर-उधर बिठा देते हैं। कुल मिला कर यह सारे विश्वविद्यालय वर्वाद हो रहे हैं।

मेरा निवेदन सिर्फ यह है कि इंग्लैंड में जब बड़ी लड़ाई हो रही थी, तो इंग्लैंड ने श्रपने बजट की हर मद में कटौती की। जब शिक्षा में कटौती का सवाल आया, तो ब्रिटेन के प्रधान मंस्रो ने कहाथाकि पुल ट्टेंगे, तो दुबारा बन सकते हैं, मकान तहस-नहस हो जाएंगे, दुबारा बनाए जा सकते हैं, सड़कें दुबारा बनाई जा सकती हैं, लेकिन अगर नई पीढ़ी के ऊपर खर्चा नहीं हुम्रा, नई पीढ़ी का सही निर्माण नहीं हुस्रा, तो पूरी जैनरेशन की द्वारा तामीर नहीं की जासकती है।

🔛 तो मैं निवेदन करना चाहता हूं कि जो ब्रापके सारे--कुल मिलाकर के तो सारे देश में, चाहे बिहार हो, उत्तर प्रदेश हो, जिस तरह से विश्वविद्यालयों में जातिबाद, ग्रवसर-वाद, भ्रष्टाचार है, विद्यार्थि ों में ग्रादर्शहीनता, लक्ष्यहीनता बढ़ रही है, कूल मिला कर तो सारी शिक्षा की व्यवस्था को वदलना चाहिए। लेकिन श्राज के मुद्दों पर मैं कहना चाहता हूं कि केन्द्रीय विश्वविद्यालय के प्रचलन का जो मामला है, उसमें ग्राप कोई न कोई इन्कवायरी कमेटी बिठाइये ।

मान्यवर, ग्रब मैं तीन सवाल एक मिनट में करके खत्म करता हूं । मैं माननीय मंती जी से जानना चाहता हूं कि क्या सरकार शिक्षा व्यवस्था में परिवर्त न के लिए कोई स्रायोग बिठा करके पूरी तबदीली का कोई फैसला लेगी। यह नम्बर एक सवाल है, क्योंकि इसकी जरूरत है। प्राप सब बोलते हैं -(व्यवधान)

श्री उपसभापति : ग्राप ब्याख्या मत करिए, सवाल पूछिये।

श्री सत्यवास मिलक: मेरा दूसरा प्रक्त यह है कि क्या केन्द्रीय सरकार ब्रध्यापकों ग्रौर कर्मचारियों की सेवा शत्तों के लिए दिल्ली विश्वविद्यालय एक्ट ग्रौर बाकी विश्वविद्यालयों के जो एक्ट हैं, उनमें तबदीली करेगी स्रौर ऐसे भी तबदीली करगी जिसमें गर्वीनग बाडी की ताकत कम करके. विश्वविद्यालय की ताकत बढ़े।

मेरा तीसरा प्रश्न यह है कि क्या सरकार जवाहरलाल नेहरू युनिवर्सिटी में भ्रष्टाचार की जो सब्त के साथ शिकायत है 161 संसद सदस्यों की, उस शिकायत के ब्राधार पर कोई इत्क्वायरी कमीशन बिठाएगी?

श्री मल्लिकार्जुनः मान्यवर, मैंमाननीय सदस्य के एक विषय से सम्पूर्ण तरीके से संबंधित हूं, ग्रौर वह है ग्रध्यापक ग्रौर विद्यार्थी 🗵 के संबंध के बारे में । मुझे कुछ ऐसे, माननीय सदस्य जब इस बात को लाए हैं, तो मुझे कुछ याद ग्राया, ग्रापकी परिमशन हो, तो कहुंगा--

> सहनाववत्, सहनौभुनक्तु, सीहवीर्थम् करवावहे, तेजस्विना बदीतमस्तु, मावद्विषावहै ।

दी वैरी ग्रसैंस श्राफ इट---यह भारतवर्षः है, भारत के चरित के बारे में मुझे कुछ कहना नहीं है ।

एक विद्यार्थी सुबह जैसे उठते ही भगवान की प्रार्थना करता था--हे भगवान मैं विद्यार्थी हं, मेरा गुरु है। हे भगवान मुझे यह शक्ति दी जाए कि जो मेरे गुरु जो बात मुझे बोलते हैं, मुझे शक्ति उतनी दी जाए कि मैं उसको। समझ्।

हे भगवान, मेरे बीच में, मेरे गुरु के बीच में उस ज्ञान को प्राप्त करने के समय से कोई अपाव न हो।

हे भगवान, मेरे गुरु को भी यह कुपा करें कि जितना ज्ञान उनमें है, उस ज्ञान को वे मुझे दें।

हे भगवान, यह समझने के लिए, मुझे शक्ति दें, मुझे तेजस्व दें, मुझे ग्रीजस्व दें।

तो भारतवर्ष की यह परम्परा रही है। श्रध्यापक-विद्यार्थी के संबंध में सभी एक हैं।

श्रथ, मान्यवर, जैसे चरित्र चलते रहे. युग-युग में परिवर्तन कई ढंग से होते ,रहें। मगर आज की परिस्थिति यह बनी हुई है, आज तो हम भल जाते हैं, एक विद्यार्थी को उनके माता-पिता साँ रुपया कैसे होस्टल की फीस देते हैं। आज तो होस्टल के भी पैसे बढ़ गए हैं, 200 रुपए, वे अपने आप को गिरवी रखते हैं ग्रपने श्रापकी कुछ पर्वाह न करते हुए। मेरा यह पुत है, यह पढ़ा-लिखा हो, ज्ञान प्राप्त करे, देश की सेवा करे, यह मेरे कुट्म्ब की रक्षा करे, इस तरह से सोचने का यह भारतवर्ष देश हो। मान्यवर, इस विषय पर सभी लोगों को गंभीरता से सोचना चाहिए। इस विषय में कोई किसी किस्म का दोष किसी का नहीं है, कोई पार्टी का नहीं है। यह जो विद्यार्थी है, ग्राज की जो उसकी पीढ़ी है, जैसा माननीय सदस्य ने बताया कि इस पीढ़ी की शक्ति पर इस देश का निर्माण होना है ग्रौर एक चीज--मैं ज्यादा समय ले रहा हं तो माफी चाहता हं--मुझे याद ग्रा रहा है मान्यवर, पं० मोतीलाल नेहरू जी ने, जब वे प्रेसीहेंट थे, ग्रीर जब प्रेसीहेंटिशिप वे जवाहरलाल नेहरू को हैंड-ग्रोवर कर रहे थे, वे पारसी में कुछ बोले हैं, मुझे वह याद नहीं आ रहा है, उसका मतलब यही था कि जो पितान करे बह पुत करे, यानी जो मैं नहीं किया हं वह तुम करो यह बोला था। यह है परंपरा...

श्री शिक्ष चन्द्र झा (बिहार) : जब मोतीलाल विद्यार्थी थे तब क्या करते थे ...(व्यवधान)

श्री समापति : ग्राप बोलने दीजिए उनको कुपा करके।

श्री मल्लिकार्जुन : शिवचन्द्र झा जी तो यही बस . . .

श्री उपसभापति : टोकाटोकी करके खुश हो जाते हैं।

श्री मिल्लिकार्जुन: तो वह परंपरा रही। जिस ढंग से माननीय सदस्य दिल्ली विश्वविद्यालय के ग्रीर केन्द्रीय विद्यालय के ग्रीर केन्द्रीय विद्यालय के ग्रीर केन्द्रीय विद्यालय के ग्रीर के बारे में पूछ रहे थे स्टेटयुटरी सिक्योरिटी के बारे में, तो विश्वविद्यालय ने रिकमंड किया है सैक्शन 44 दिल्ली युनिवर्सिटी ऐक्ट को ग्रमेंड करना है। चाहे कोई ग्रीट्यापक के संबंध में हो, कर्मचारी के संबंध में हो या विद्यार्थी के बारे में हो, कोई यह नहीं चाहता कि शिक्षा ठीक ढंग से न दी जातं; सभी लोग चाहते हैं ठीक ढंग से हो। इसमें सहयोग की बहुत ग्रावश्यकता है। मैं विश्वास करता हूं कि इस हाऊस के पूरे सेक्शन के लोग जितना सहयोग दे सकते हैं वह देंगे...

श्री सत्यापाल मिलक : मेरे स्पेसिफिक प्रश्न थे । मान्यवर, ऐसे नहीं चलता कार्लिग ग्रटेन्शन में . . . (व्यवधान) . . . सेवा शर्त्ती के बारे में ।

श्री उपसभापति : वह उन्होंने कह दिया, सैक्शन 40 में संशोधन के लिए लिखा है।

श्री मिल्लकार्जुन: मान्यवर, उन शत्तों के बारे में भी मैं बतला देता हूं। नंबर 1, कोई कमेटी हम नहीं बनाएंगे जो पूरी युनिवर्सिटी के बारे में देखने जाए। नंबर 2, जे०एन०यू० के भ्रष्टाचार के बारे में झा कमेटी बनायी गई थी उसने जो रिपोर्ट तैयार की वह एग्जामिन होगी।

श्री उपसमापित कमीशन ग्रीर कमेटी तो बहुत सी बन चुकी हैं, फिर क्या वनेंगी। मिस्टर नदा ।

SHRI NARASINGHA PRASAD the NANDA (Orissa). Sir, serious the Government attaches education can at once be found from the fact that we do not have a Minis ter of Cabinet rank to manage the Ministry of Education; and for today's Calling Attention the Government thought it wise to get it answered Mr. Mallikarjun who happens to be the deputy of Mrs. Sheila Kaul, though this is no aspersion on Mr. Mallikarjun. I am quite happy that the hon. Minister referred the situation that prevails today. Sir, what is happening in the society today is also reflected in the university life, amongst the teachers and amongst the students. The teachers and the students look to some ideal, some goal, to enthuse them to work in that direction with some sense of purpose. It appears, Sir, that the present unrest, both amongst the teachers and the students in the universities has been because of the prevailing situation in the society for which all of us are responsible, particularly, Sir, those who are leading the country and are sermonising the teachers from other platforms though they themselves suffer from several other weaknesses. I am not describing those weaknesses.

You will kindly remember that such a tall and eminent person like Dr. Radhakrishnan was the head of one commission on university education. Dr. Radhakrishnan and his Commission went round the whole country and met the university teachers and students and various other persons interested and connected with the university education. They made certain recommendations. The whole report of the Radhakrishnan Commission has been consigned to the National Archives. Then, Sir, the Kothari Commission also made certain recommendato a matter of urgent 264 public importance

tions on the system of university education. We do not find any seriousness on the part of the Government to take into serious consideration the recommendations made by those important Commissions. Whenever, such a situation arises and becomes very hot for the Government, then, the Government sets up a committee as if it is setting up an umberalla to pass over the storm.

The statement does not reveal the seriousness that is required to meet the problem of the teachers and the students and the problem of the university education posed today. You must have come across a news item recently about an episode in the Kerala State where students securing zero marks in several subjects were admitted to the Medical Faculty. Similar instances are occurring in many places. Therefore, Sir, I would like to know from the hon. Minister, because we cannot go on discussing every university, the unrest prevailing in every university,...

MR. DEPUTY CHAIRMAN: It is all known to everybody.

SHRI NARASINGHA PRASAD NANDA: We will presume. Since you are in the Chair, we presume that everybody knows it.

MR. DEPUTY CHAIRMAN: You put your questions.

SHRI NARASINGHA PRASAD NANDA: We must presume that everything is known to everybody so long as you are in the Chair.

MR. DEPUTY CHAIRMAN: So long as you are speaking.

NARASINGHA SHRI **PRASAD** NANDA: Let us take it both ways.

MR. DEPUTY CHAIRMAN: That is all right.

NARASINGHA PRASAD SHRI NANDA: When you are in the Chair and I am speaking, we may presume that everything is known to everybody.

MR. DEPUTY CHAIRMAN: Yes.

SHRI NARASINGHA PRASAD NANDA: Sir, I would like to know particularly, as asked in the first question that was put by Mr. Malik, whether the Government is seriously considering setting up of a committee of eminent educationists of this country to go into this entire question of the university education and the problem of the unrest of the teachers and the students. Sir, the Radhakrishnan Commission was appointed long back, 30 years ago, and that report, as I told you, has already been consigned to the National Archives.

MR. DEPUTY CHAIRMAN: The library.

SHRI NARASINGHA PRASAD NANDA: Of course, the library also.

My second question is about Jawaharlal Nehru University, Sir. My opinion is somewhat different from the opinion expressed by Mr. Malik. The University was contemplated as a research-oriented institute. The University does not admit all kinds of students, but it does admit students who are research-oriented. who are prepared to go into the original work and create original work. It means it encourages more of creativity in various fields of education than imparting regular, routine education in it. Of course, there are certain defects, certain irregularities. That can always be be gone into university authorities. But while, on the one land, we plead for the autonomy of the universities, ask for interferto ence by the executive or by the administration. the other, in the on internal administration of the universities would not be a healthy precedent in this country. So keeping in view the basic priciple which we have accepted in this country, of preserving the autonomous character of the universities and their internal functioning, if any irregularity is found, then within the university regulations, that can be gone into. But the JUN

itself was conceived as a specialised type of university where it was expected that the students coming out of that university would be more concerned with creative work, more concerned with original work, with research work, than with the routine education that is being imparted in the universities. Therefore, Sir, I have only one question to ask whether they are prepared to constitute a committee to go into the entire range of the question of university education, the problem of the university teachers and the problem of the university students. There is unrest as admitted by the Minister himself, but that is mostly because of the social conditions now prevailing, which is being reflected in the universities.

SHRI MALLIKARJUN: Sir, I have already informed the House that the Government is not contemplating to set up any committee to go abruptly into the various aspects of the functioning of the universities. So far as the Jawaharlal Nehru University is concerned, it is a wrong notion that the executive interferes with the functioning of the university. The universities are autonomous

SHRI NARASINGHA PRASAD NANDA: Who said it?, I never said it.

SHRI MALLIKARJUN: Now you have mentioned the executive... (*Interruptions*).

MR. DEPUTY CHAIRMAN: He says that there should not be so much interference. Mr. Malik wanted it. He said it should not be there. He does not want it

SHRI MALLIKARJUN: Whatever it is

SHRI NARASINGHA PRASAD NANDA: He should not misquote me. I said something else.

MR. DEPUTY CHAIRMAN: He does not want interference

SHRI MALLIKARJUN: The Government does not interfere in the autonomous functioning of the universities.

MR. DEPUTY CHAIRMAN: Shri Jaswant Singh.

श्री जसवन्त सिंह (राजस्थान): मान्यवर, मसला तो बहुत बड़ा है। इसमे बनारस हिन्दू यूनिविसटी भी है, श्रलोगढ़ भी है, नार्थ-ईस्ट की यूनिविसटींज भी श्रा जाती हैं श्रीर यह सब, दो तीन मिनट श्राप देंगे, उसमें मैं कह नहीं सकता। इसलिए श्राप कहें कि मैं बैठ जाऊं उससे पहले हीं श्रपनी बात कह दूं।

श्री उपसमापित: सम-ग्र4 करके सवाल पुछ लीजिए ।

श्री जसवंत सिंह: सम-अप करके ही पूछ रहा हूं। बुनियादी बात यह हैं कि कोयले की दलाली श्राप भी करते हैं, हम भी करते हैं और कोयले की दलाली भूमें हाथ काले होंगे, वह बच नहीं सकते।

्रिक माननीय सदस्य : मुंह भी काला।

श्री जलवंत सिंह: मुंह तो कहां काला होगा, जिसका होगा यह कहना तो ठीक नहीं है, हाथ ही तक बात रहे तो ग्रच्छा होगा। तो ग्राज स्टूडेंट्स को कहना कि स्टुडेंट्स में क्या हो रहा है, उस होने के लिए हमको भी ग्रपने भीतर देखना है। जब हम ग्रपना नहीं देखेंगे तो दूसरों को, स्टुडेंट्स को कहना उचित नहीं लगता क्योंकि वे भी तो समाज के ही ग्रंग हैं, वह बाहर के ती है नहीं। There is a very beautiful saying by an eminant educationist which I will take the liberty of quoting in this House:

"There is far too much politics in education and there is far too little education in politics.', Therefore, if we were to educate ourselves, perhaps we will cure the entire ill that is afflicting the world of education.

मैं दो तोन सवाल पूछता चाहता हूं ग्रीर सवाल पूछने से पहले एक बयान दो ही मिनट में पढ़ लेता हूं।

"12 दिसम्बर की घटना है। वहां एक नरूला रेस्टोरेंट है। 11.30 बजे छाताएं आईसकीम और काफी पीकर आ रही थीं । जे० एन० य० का एक बस स्टैंग्ड है, जहां बस नं० 602 रकती है। उस बस से 6 लड़के उतरे । उसी रास्ते से छाताएं अन्दर के कैम्पस में जा रही थीं। बस स्टैण्ड से ग्रागे जे॰ एन० यू० का कैम्पस है। उसमें लाइट नहीं है। बाउन्डरी गेट पर सेक्यूरिटी का इन्तजाम होता है, पर उस वक्त कोई नहीं था। ये लडके उन लडकियों को फौली करने लगे, ग्रंधेरे को देखकर । बृह्यचेलानी, जर्नलस्ट, ए॰ पी॰ एसोसिएशन प्रेस, जे , एन । यू । का छाल रहा है तथा अभी पी० एचडी० कर रहा है, जे० एन० यू० में। इसने देखा कि ये लड़के लड़कियों को छेड़ रहे हैं। इसने भी उनका पीछा किया। यह लगभग 50 गज की दूरी पर था । यह भी कैम्पस के अन्दर पहुंच गया। लडिकयां ग्रीर लडके भी कैम्पस में पहुंच चुके थे । वहां एक पहाड़ी जैसी जगह है। उसको कौस करने पर गंगा होस्टल है, जहां लड़के रहते हैं। वहां एक लड़के ने एक लड़की को पकड़ा तथा उसके कपेड़े भी फाइ दिए । ब्हाचेलानी छुड़ाने को भागा, तो दो ने तो लड़की को पकड़

श्री बलवन्तर्सिंह, डो० सो० पो० साउध

जिला उसने केस की इन्कवायरी विजिलेन्स

डिपार्टमेंट को सौंप दो. जिसके इंस्पेक्टर

चौधरो देरयावसिंह हैं। चार दिन तक

कोई पूछनाछ करने नहीं आया।"

में मंत्रो महोदय से जानना चाहता हं कि वह इस बारे में क्या कर रहे हैं? पिछने 6 महीनों में दिल्लो युनिवर्सिटी में कितनो बार टियर गैस का इस्तेमाल हमा ग्रीर किन कारणों से हुआ ? दूसरा सवाल यह है कि पिछले 6 महोनों में दिल्ली यनिवसिटी में कितने केसेज वायलेंस के हुये ? क्या ग्राप उनसे चिंतित हैं ग्रीर ग्रगर हैं तो उसके लिए क्या करने जा रहे हैं ? पिछले 6 महीनों में कितने केसेज छात्र-छातायों के ट्रांसपोर्ट की ग्रस्विधा को लेकर हये, डी० टी० सी० को लेकर हये ? उसके बारे में श्राप क्या करने जा रहे हैं ? अनफेयर मार्किंग का सवाल नहीं उठता है यहां नहीं उठाऊंगा । मोलेस्टेशन जो जे० एन० यू० में हुये उनसे तमाम लगी हुई बातें उठती हैं। वे इन दिनों दब गई हैं। इस बारे में ग्राप क्या करने जा रहे हैं वह भी ग्राप बता दें। ग्रापने मुझे टोका नहीं इपलिए बहुत-बहुत धन्यवाद।

भी महिलकाजँन : मान्यवर, पिछले 6 महीनों में एक समय पर 500 विद्यार्थी वाइस चांसलर के आफिस पर पहुंचे । उनमें से 100 लडकों ने अन्दर जाकर काफी तोड-फोड की । काफी समझाने के बाद भी वे नहीं माने तो पुलिस ब्लाई गई। उसके बाद टीयर गैस चल सकी । दो-तोन पुलिस वालों को चोट ग्रायी । विद्यार्थियों ग्रीर ग्रध्यापकों ग्रसन्तोष के क्या कारण हैं यह पता लगाना बहुत ग्रावश्यक है। सरकार को नागरिकों को भी समझाना वहत श्रावश्यक है। जब तक वे नहीं सुधरेंगे तक तक समाज को सुधारना असंभव है। मान्यवर, जवाहरलाल नेहरू यनिवसिटी में 12 दिसम्बर की घटना का माननीय सदस्य ने जिक्र किया । जो मेरे पास प्रस्तुत सूचना है उनमें, जो श्रापने पूछा है उस बारे में सूचना नहीं है । इसलिए मैं नहीं बता सकता । इस ५र जब ग्राप लिखित रूप में देंगे तो मैं बता दंगा सक्या।

श्री उपसभापति: इसकी जांच करके स्राप रिपोर्ट भेज दोजिए।

श्रीमती हामिदा हबीबुल्लाह (उत्तर प्रदेश): जैसा हमारे मिनिस्टर साहब ने खुद ही अपनी स्टेटमेंट में फर्माया था कि हमारे अध्यापकों और हमारे स्टूडेंटों को तकलोफें हैं जिनको दूर करना हमारा फर्ज है। अभी सत्यपाल मिलक साहब ने और दूसरे आनरेबल मेम्बरों ने भी कहा कि उनको घर नहीं मिल रहे हैं, तनख्वाहें कम हैं और बहुत सी परेशानियां हैं। उन परेशानियों को दूर करना भी सरकार का फर्ज है।

पहली बात मैं यह कहना चाहती हूं कि दिल्ली यूनिवर्सिटी में ग्रीर दूसरी

[श्रीमती हामिदा हबीबूल्ला]

यूनिविसिटीज में जो गड़बड़ होती है उसके बाबत आज आप यहां पर कालिंग अटेंशन नोटिस लाए हैं। उसके बाबत तो आपने खुद ही बहुत सारे जवाब दे दिए हैं। श्री सत्यपाल मिलक जी ने कहा कि इसमें बहुत कुछ पोलिटिक्स जुड़ा हुआ है, यह जेनयुन मांगों की बिना पर नहीं है। इसमें बहुत-सी पोलिटिक्स जुड़ी हुई है। उनसे भी आगे बढ़ कर श्री जसवन्त सिंह साहव ने उसको क्लीयर कर दिया है।

There is far too much politics in education, but too little education in politics.

यह शर्म ग्रीर वडे ग्रफसोस की बात है कि हमारी युनिविसटीज जो हमारे मस्जिद हैं, मंदिर है, गरुद्वारे ग्रौर गिर्जे हैं, जिनमें इंसान को इंसानियत सिखाई जाती है, सिखाने वाले टीचर्स होते हैं ग्रीर सीखने वाले स्टडेंट्स होते हैं, जो हमारे देश की और सारी दुनियां की एक खास जगह होती हैं, जिनको इतना ऊंचा दर्जा दिया जाता है, उस जगह पर गड़बड़ी होती है। यह गड़बड़ियां इसलिए हो रही हैं कि उनके अन्दर सियासत आ गई है। कोई एक पोलिटिकल पार्टी नहीं ग्रा रही है, बल्कि हर तरफ से सियासत है। कहीं पर परसनल सियासत है, कहीं पर किसी को प्रोमोशन नहीं मिलता है, कहीं पर कोई ग्रंप की मखालफत करता है, कोई वाईस-वांसलर को हटाना चाहता है ग्रीर पर दूसरी पर बात है । मैं यह बात बहुत जिम्मेदारी से कह रही हूं। मैं युनि-वसिटी एक्जीक्यटिव कमेटी की बहत सालों तक मेम्बर रही हूं और इस बात की स्टडी करती रही हुं। चूंकि यह बहुत ब्रहम मसला है ब्रीर इसका संबंध हमारी नई जेनरेशन से है, इसलिए इसको देख कर कभी कभी बहुत परेशानी होती है

वे लोग जो कालेजों और यूनिविसिटीज में गड़बड़ी करते हैं, मैं यह कहूंगी कि वे एन्टी नेशनल हैं, वे यहां पर पोलिटिक्स लेकर आते हैं। मैं उनको कहूंगी कि देश विरोधी हैं, एन्टी नेशनल हैं, वे देश को तबाह करने की कोशिश करते हैं। मुझे याद है, मैं लखनऊ यूनिविसिटी की बात कर रही हूं...।(व्यवधान)।

श्री उपसभापतिः यह सेन्ट्रल यूनिवर्सिटी है । इसमें लखनऊ यूनिवर्सिटी की वात नहीं है ।

श्रीमती हामिदा हबीबल्लाह: मैं एक मिसाल दे रही हुं। उस वक्त कुछ लोग ऐसे थे जो उस गवर्नमेंट को हटाना चाहते थे । उन्होंने यनिवसिटी में ग्राग लगा दी ग्रीर वह गवनेमेंट हटा दी गई। मैं यह कहना चाहती हं कि क्या उन लोगों ने कभी सोचा है कि वे लोगों की जिन्दगी तबाह कर रहे हैं ग्रीर कितने ही बच्चों की तालीम को बरबाद कर रहे हैं ? हमारे मुल्क में ऐसे भी खानदान थे जिन्होंने सौ-सौ रुपयों की तनख्वाह में ग्रपने बच्चों को पढ़ाया । आज मैं देख रही हं कि दिल्ली युनिवर्सिटी में गड़बड़ी हो रही है। इसमें चन्द लोग हैं, चन्द टीचर्स है ग्रीर चन्द ग्रौर थोड़ी तादाद में में स्टडेंट्स हैं जो खुद गड़बड़ी करते हैं ग्रीर सबके लिए परेशानी मचा देते हैं । जब गड़बड़ी होती है तो पुलिस म्राती ग्राप जानते हैं कि पुलिस तभी ग्राती है जब कोई गड़बड़ी होती है। लेकिन ये लोग ग्रान्दोलन खड़ा कर देते हैं कि पुलिस ग्रायी है, इसलिए गड़बड़ी हो रही है। इन सब चीजों को देख कर ख्याल ग्राता है कि कि कभी खुद पर ग्रौर कभी हालत पर रोना ग्राया, बात निकली तो हर बात पर रोना आया । हमें यह देखना

Calling Attention

है कि ये चीजें कैसे रोकी जायें। मैं अपने टीचरों ग्रौर स्ट्डेंट्स से ग्रपील करती हं कि वे ग्रपनी मांगों को जरूर मांगें, यह मल्क ग्रापका है और गवर्नभेंट ग्रापकी है, यह गवनंमेंट ग्रापकी मां-बाप है, यह पूरी तरह से ग्रापकी देख भाल करेगी। लेकिन मांगों को मनवाने के लिए ग्रगर ग्राप युनिवर्सिटी की लाइब्रेरी को जलाते हैं तो प्राप लाखों लोगों की जिन्दगी को तबाह करते हैं। ग्राप लोग खुद इसको सोचिए, समझिये, ग्रापके सिर पर इस मल्क को बनाने की बहुत बड़ी जिम्मेदारी है, इस मुल्क की बागडोर स्नापके हाथ में है । आज अगर हमारे लड़के हमारी लडकियों से बदत्मीजी करते हैं तो यह कहां की इंसानियत है ? यह जिम्मे-दारी ग्राप लोगों पर है कि ग्राप लड़कों की कैसी तालीम देते हैं। लडके लडकियों के साथ बदरमीजी करें, यह ग्रापकी जिम्मेदारी है, गवर्नमेंट की नहीं है। हमें देखना चाहिये कि हमारे घरों का वाता-वरण कैसा है और हमें भ्रपने घर के वातावरण को ठीक करना चाहिये। कुछ लोगों को हंगामा करने का शौक होता है ग्रीर वे लोग युनिवर्सिटी में मौजुद होते हैं। एक हंगामें से मौकल है घर की रौनक, नायले गर्द ही सही, नगमाये शादी न सही। इस तरह से कुछ लोग यनिवर्सिटीज में गडबडी करते हैं। उन लोगों को ऐसा करने से रोका जाना चाहिये । मल्क के साथ पुरी तरह से कोग्रापरेट करके हमारे बच्चों को बेहतरीन से बेहतरीन तालीम मिलनी चाहिये और टीचसं को मुल्क की बेहतरीन से बेहतरीन सर्विस करनी चाहिये ताकि हमारा मुल्क ग्रागे वह सके ग्रीर हम ग्रीर ग्राप जिन्दा रह सकें।

MR. DEPUTY CHAIRMAN: honourable Minster may kindly take note of her observations. Mr. Minister, I hope you have got her observations.

SHRI MALLIKARJUN: I have got her observations. But there is only one point which I would like to mention.

MR. DEPUTY CHAIRMAN; But her observations should be taken care of.

SHRI MALLIKARJUN: I will take care of all the observations, the total observation, that she made. But there is only one point which I would like to mention. So far as the housing problem of the teachers of the Universities is concerned, the University Grants Commission has appointed a Committee to go into it and the University Grants Commission and the Government are much concerned about the welfare of the University teachers.

MR. DEPUTY CHAIRMAN: Yes, Mr. Gopalsamy.

SHRI V. GOPALSAMY (Tamil Nadu): Sir, the honourable Minister has not given any satisfactory answer to the question as to why the ad hoc appointments were made. What was the reason for which 38 appointments were made without any advertisement, without any interview? Sir, on the 18th December I had put this question and it was a Starred Question and I got a reply from the Minister. They have not even tried to justify the appointments. We cannot find fault with the students. The students force is a potential force and it can be channelised in the proper direction. Then, Sir, why are the students agitating in the Jawaharlal Nehru University which was set up as a national model? But that has collapsed now. They have mentioned about the JNU Review Committee and that Committee itself has come to the conclusion that "it is convinced that it is not possible for it to perform the task assigned to it in the prevailing environment characterised by indifference, lack of concern

[Shri V. Gopalsamy]

and apathy.". This is how the Jawaharlal Nehru University has become the ceaspool of corruption, nepotism and *ad hocism*.

MR. DEPUTY CHAIRMAN; That is being inquired into.

SHRI V. GOPALSAMY: Kindly permit me to put my question, Sir, because this is a serious matter. I am not preaching any morals here. I have come her to put specific questions.

MR. DEPUTY-CHAIRMAN: You probably did not hear him. Don't repeat the same thing. I am just reminding you that the Minister has already replied that on the basis of the memorandum an inquiry has been ordered. That is all.

SHRI V. GOPALSAMY: This is the conclusion to which the Committee has come and you are talking about the Minister. I was quoting from the findings of the Review Committee. The Committee has come to the conclusion that it is not possible for it to perform the task assigned to it! Sir, in the Library, in the Jawaharlal Nehru University, a lot of things are happening. You must know what is happening "there. Many books have been stolen. A 9-storey building was to be constructed, but only one storey has been completed and that is also leaking. The contractor to whom the contract was given is a contractor blacklisted by the DDA and he has run away with steel worth two lakhs of rupees. This is the specific allegation made by the students themselves. The students cannot keep their eyes shut when such things are happening there. If there is a regular executive council, consisting of the student representatives and also the karamcharis and also the faculty teachers, then these students may not indulge in these activities. Sir, just see the photograph which I am having. You will see from this in what condition the books are kept in the JNU Library. They are kept in a heap as if they are in a dustbin. A lot of such things are happening in the Jawaharlal

Nehru University. The JNU was supposed to be a national model and for the regional model the North-Eastern University was set up. You know what happened there recently. The acting Vice-Chancellor was shot dead when he was going to bed. There were warring camps, factions, among the students and among the faculty member also and serious things were going on there. For even trivial things they have to come to Delhi to get decisions. Had they convened a meeting of the Peace Committee consisting of all the groups, perhaps this ghastly incident would not have taken place I am very sorry to point out this. The murder of the acting Vice-Chancellor is a black spot in the history of education. Why are these things happening?, There should not be ad hocism, there must be permanent Vice-Chancellors and there should be permanent executive councils. These appointments were made when Mr. G. Parthasarthi was the Vice-Chancellor. During his tenure appointments were made.

MR. DEPUTY CHAIRMAN: In which year?

SHRI V. GOPALSAMY: When Mr. Parthasarathi was the Vice-Chancellor.

MR. DEPUTY CHAIRMAN: That was a long time ago.

SHRI V. GOPALSAMY: He started the whole thing.

MR. DEPUTY CHAIRMAN: It is a very very old case. You cite some new examples.

SHRI V. GOPALSAMY: The students come to study there. But they start agitations. For what reasons?

This is a phenomenon of our country. It is a global phenomenon. Everywhere it is taking place. For what reason are they indulging in these activities? Something is going wrong before their eyes.

Then, Sir, I would also like to draw the attention of the Minister to another thing. Let the Faculty Members take interest in politics, but outside. But they are bringing in

politics and their political ideology and injecting it among the students. The whole trouble starts there. I do not want to mention any political party.

MR. DEPUTY CHAIRMAN: Don't mention.

SHRI GOPALSAMY: Faculty Members of the Universities are trying to put doctrines and ideologies among the students and in the curriculum. serious prob-blem. I would like to know from the hon. Minister whether there will be an committee set up to probe into the all-party affair of the Jawaharlal Nehru University and when a lull-stop can be put to this ad hocism. SHRI MALLIKARJUN: Sir, there is no question of forming an all-party committee to go into the various aspects of the functioning of the Delhi University. Sir, as the hon. Minister has expressed his concern, Government also expresses its concern over the functional integrity of the Delhi University which is a model University as he knows. The new Vice-Chancellor has He is taking taken over certain administrative steps in order to see and reduce such malpractices, so on and so forth. So far as ad hocism is concerned, the present Vice-Chancellor has taken a decision that there will be no more ad hoc appointments. whether on the economic or non-economic side, so that it will reduce it. Apart that there are various steps which the Vice-Chancellor is taking. present

SHRI V. GOPALSAMY; One question he has not answered, whether the Executive Councils will be set up in a democratic form, giving representation to Faculty members and also the students and the 'karamcharis'.

MR. DEPUTY CHAIRMAN: It will be done.

SHRI MALLIKARJUN: The Delhi University has got an Executive Council. And there is nothing new at this juncture to go into that question.

SHRI SANTOSH MITRA (West Bengal): Mr. Deputy Chairman, Sir. I would like to make some observations regarding the crisis which has been created in the Delhi University and its affiliated colleges. Since the 10th December, the University and all its affiliated colleges have come to a standstill condition because of the agitation of the teachers and also the 'karamcharis'. Teachers strike has been ended but the 'karamcharis' strike is going on. So the colleges have been closed. About their demand, some hon. Members have mentioned. I want to say something about Tularam College of which Rao Birendra Singh is the Chairman. In that college the teachers and non-teaching employees are going without salaries for 13 months and the land obtained from the DDA has not been transferred to the Government thereby violating the University stipulations. They are disturbing the minds of teachers and the security of their service. The services of one teacher, Asha Bhargava, a lecturer in the Institute of Home Economics, have been terminated. Another teacher O. P. Dogra, is being refused re-employment on purely extraneous grounds.

MR. DEPUTY CHAIRMAN: This is an internal matter.

SHRI SANTOSH MITRA: Teachers are feeling insecure. Demonstration of the University Acts and govern-nance of the affiliated colleges are necessary. Sir, in the University Council there are 20 members, and out of 20, only 2 teachers' representatives are there. I may mention that the Left Front Government in West Bengal has passed the Calcutta University Act, in which a provision has been made for representatives of students, 'karamcharis' and affiliated college teachers, as also post-graduate teachers. Altogether this body has 40 Members. If has six under-graduate college teachers six post graduate college teachers and one student and one karamchari representative have also been taken in I appeal to the Government to amend

[Shri Santosh Mitra] the University Act for democratising it and for making adequate representation of the teachers, karamcharis and students. I want to make ou-two more points. Regarding medical facilities there are certain provisions which are uphelpful for the teachers. These should be modified to make it suitable for the teachers. Housing problem has been raised. I understand that only 20/per cent of the teachers are provided with accommodation. More accommodation should be made available for the teachers.

Regarding the karamcharis, I want to say that the colleges have been closed and they are agitating for the fulfilment of their demands. There is one thing which is very serious. One day salary cut has been ordered because they joined the national protest on 23rd of November. At the call of the Union, about 6000 karamcharis joined demonstration. This salary cut should be restored immediately. Also there are other demands which must be looked into. There is the question of promotion. The number of employees in each college should be provided according to the strength of the students. In some colleges, the number of employees is quite inadequate. There should also be a provision for the representation of the karamcharis in the governing body of the college. The college authorities must be prevented from taking any penal measures against the karamcharis without the approval of • the university. Some Members mentioned about the question of politics. I am not going into details. May I ask the hon. Minister and the hon. Members who have mentioned this point whether they are aware of the fact that in some colleges the practical classes in science have been stopped because of shortage of chemicals and shortage of funds. There is shortage of funds because the grant is given on the basis of a schedule which was adopted 10 years ago. So, the grant which is given now

is not adequate to buy the chemicals at the present rate of 'high prices.

I would like to ask one more question. What steps has the U.G.C. taken to remove this discontentment and unrest from the university campus? I would also ask the hon. Minister to make arrangements for a continuous dialogue with the representatives of the students, teachers and karamcharis so that healthy conditions can be created in the campus of the universities and the colleges.

SHRI MALLIKARJUN: Let me make it very clear to this august House that there is no college which is closed down. Only today, some karamcharis entered into the Hindu College and indulged in some sort of antisocial things. That is a different matter. So far as maintenance of a continuous dialogue with the students, teachers and the karamcharis is concerned, the Vice-Chancellor and the teachers are in touch and they will be mutually dicussing their problems. So far as medical facilities to the teachers and the employees are concerned, they are adequate for the teachers and others. They have also got a provision that if they are being treated outside the campus hospitals money is being reimbursed. So far as the reference to the West Bengal Government is concerned, Sir, every State Government have got their own ways and regulations of conducting their own universities, and the Government here is mainly concerned with the Central Universities.

SHRI SANTOSH MITRA: What about democratisation of the univer-city...

MR. DEPUTY CHAIRMAN: That will be taken care of when the Bill comes.

श्री शिव चन्द्र का : उपसभापित जी, मेरा पहला सवाल यह है कि दिल्ली यूनिवर्सिटी हो, या जवाहरलाल नेहरू यूनिवर्सिटी हो, या और कोई सेन्ट्रलं यूनिर्वासटी हो, या शिक्षा का आम क्षेत्र हो, इसमें जे अलन्तोष है, एजिटेशन है, किसी न किसी रूप में, क्या उसकी जड़ में यह बात नहीं है कि सम्कार अब तक कोई नेशनल एजूकेशन पालिसी नहीं बना सकी है?

यदि बना सकी है, तो वह क्या है, जरा मंत्री महोदय बतायें ? नेशनल एजूकेशन पालिसो की और बातों के अलावा अकामोडेशन वर्ग गह-वर्ग रह, यह सब जो कि सैकंडरी हैं, दो बड़ी बातें हैं— फ़ी एण्ड कम्मलसरो एजूकेशन—क्या आपकी शिक्षा नीति में फ़ी एजूकेशन भारत के नागरिकों के लिए है। शिक्षा फ़ी हो, कितनी हद तक, कहां तक है, कहां तक नहीं है, आप जरा बता दें।

श्री उपसमापित : यह यूनिवर्सिटी का है और आप चले गए प्राइमरी एजूकेशन में । यह यूनिवर्सिटी का सवाल है । वहां फ़्री कहां होगा और कहां कम्पलसरी कर रहे हैं . . . (स्ववधान)

श्री शिव चन्द्र झा: मैं शिक्षा नीति की कह रहा हूं। यह आप बतायें। मेरा दूसरा सवाल यह है कि कम से कम बीकर सैक्शोंस के लिए तो फ़ी कर दें। महिलाओं के लिए हायर स्टेडीज तक फ़ी कर दें।

अब मंत्री महोदय ने गुरु के प्रति भारत की परस्परा को बताया । तो उसी परस्परा की बात है । भारत के एक गुरु ने कहा---

> मुरकाग्रही चतुरो वेदी, कराग्रहै धनुम धनु, उमयो द्रोण सामर्थम्, शापादीप कि शरादिख ।

एक माननीय सदस्य : वाह, क्या बात है।

श्री शिव चन्द्र झा: मुख में चारों वेद हैं ग्रीर कर में धनुष श्रीर वाण है, या तो मैं श्राप से तुमको मस्म कर दूंगा, नहीं तो सर से सर उड़ा दूंगा । यह ग्रादर्श रहा है, ग्रापके जो शिक्षक हैं, चाहे दिल्ली यूनिवर्सिटी में या जवाहरलाल नेहरू यूनि-वर्सिटी में, या कहीं भी हैं, क्या ग्रापने उनके लिए एक मापदन्ड बनाया है ?

मैं इसलिए पूछा हूं कि--विलकुल ताजी घटना है, चाहे वाइस-चांसल हों, टीचर्स हों वे कोई श्रादर्श से ज्यादा गाइडेड के रूप में श्रमी काम नहीं कर रहे हैं। वे, जिसके हाथ में सत्ता है, उसके टूल हो गये हैं। मैं वह उदाहरण देता हूं। श्रभी-श्रमी विहार के मुख्य मंत्री की पत्नी एम० ए० का इस्तहान दे रही हैं, श्राप मालूम कर लीजिए . . . (श्रवधान)

श्री उपसभापित : वह मामला कहां उठता है । यह सैन्ट्रल यूनिवसिटी का सवाल है, बिहार यूनिवसिटी का नहीं है . . . (ब्यवधान)

श्री शिव चन्द्र झा : विहार यूनिवर्सिटी का वाइस-चांतलर खुद एयरपोर्ट पर पहुंचता है, उनको रिसीव करने के लिए . . (व्यवधान) एस्कार्ट करके ले जाता है एरजामिनेणन स्म में . . . (व्यवधान)

श्री महेन्द्र मोहन मिश्र (विहार): वह सारी बात गलत कह रहे हैं . . . (व्यव-धान) वह श्रखवार में गलत खपर छपी है वह इस सदन का गलत ढंग से इस्तेमाल कर रहे हैं । इसको रिकार्ड नहीं कि। जाये। श्री शिव चन्द्र झा: ग्राप इसकी जांच करा लें कि विहार में यह वात है कि नहीं . . . (व्यवधान)

श्री महेन्द्र मोहन मिश्रः वे गलत वात बोल रहे हैं . . . (व्यवधान)

श्री शिव चन्द्र झा: यह चर्चा हैं। श्राप जीच करके बतालायें कि यह गलत है या नहीं।

श्री नहेंन्द्र मोहन मिश्र : ऐसी बात न बोर्ले जिसकी कोई सत्यता नहीं है . . . (व्यवधान)

श्री उपसभाषति : अव आप अगला सवाल पृष्ठिए ।

श्री शिव चन्द्र झा : अव विद्यार्थी के बारे में यहां से पहले किसी ने पूछा है कि क्या जजाहरलाल के बादमं के मताविक जबाहरलाल नेहरू युनियसिटी चल रही है ? मंत्री जी ने जवाय देने से इबेड किया है। जवाहरलाल नेहरू का ग्रादर्श क्या है? शायद इनको पता भी नहीं हो । लेकिन मैं बता देता है कि जवाहरलाल का क्या भ्रादर्शया। जबाहरलाल ने हम लोगों को जब हम विद्यार्थी थे सिखाया---लिव डेंजरस्ली । यही हम लोगों को जबाहरलाल ने सिखाया जब वह पटना युनिवर्सिटी में कान्वोकेशन में भाषण देने के लिए ग्राये थे 1946 में, तो पंडित जी ने कहा कि ग्राप नेपोलियन वनें, आप आइंस्टाइन वर्ने, किसी एक फन में ग्रव्यल होने की स्वाहिण रखें। तो ये ग्रादर्श रखे थे। विद्यार्थियों पर हमें नाज है । 1942 में जो सम्पूर्ण क्रांति उन्होंने किया उस पर हमें नाज है। वह समाज को आगे बढ़ाने के काम में हमारे साथ है। लेकिन उनके मताबिक इनकी नीति साफ नहीं है। विद्यार्थियों के तीन ग्रादर्श होते हैं।

श्री उपसभापति: ग्राप प्रश्न पूछ लीजिए । ग्रादर्श ग्रापको भी पता है, उनको भी पता है ।

श्री शिव चन्द्र झा: एक स्टडी है, दूसरा एजुकेशन है, तीसरा इड्वेंचर है। जवा-हरलाल नेहरु के झादशें के अनुकूल ये हैं।..

श्री उपसभापति : श्रव समाप्त करिए। सवाल पुछिए . . .

श्री शिव चन्द्र झा: ग्रभी मैं खत्म कर रहा हूं। टीचर्स ग्रीर विद्याधियों के मुतल्लक ग्रापकी क्या नीति है ? जैसा कि पाश्चात्य देशों में . . . (व्यवधान) उपसभापति महोदय ग्रापने तो एड़ा ही नहीं है, ग्रापको पता नहीं . . .

श्री उपसभापति: मैं तो वया पड़ा हूंगा। श्राप ही तो पड़ने वाले रहे।

श्री शिक्ष चन्द्र झा : इसलिए जब प्रमोशन होगा, तनस्वाह बढ़ेगी, इहजत बढ़ेगी तब कोई टीचर अच्छा रिसर्च करेगा और कांट्रीब्यूट करेगा । इस तरह से डिग्नी देकर—मिश्रा साहब को कैसे डाक्टर की डिग्नी मिली—क्या आप जानते हैं, क्या आपको पता है ? क्या रिसर्च के लिए करते हैं . . . (व्यवधान) . . .

श्री उपसमापतिः मंत्री जीजवाब देंगे। ग्राप खत्म करें।

श्री शिव **बन्द्र झा**ःखत्म कर रहा हूं। विद्याधियों का जहाँ तक सवाल है . . . (व्यवधान)

श्री महेन्द्र मोहन मिश्रः विषय से हट कर ये खुद नौसिखिए की तरह बोल रहे हैं। श्री उपसभापति : समय बहुत ही कम है। जहां तक हो बीच में न बोलिए।

भी शिव चन्द्र झा: श्राखिरी सवाल, विद्यार्थियों के मुतिस्तिक है . . .

श्री उपसभापतिः हां, ग्रौर जोर से कहिए ग्राप जरा . . . (व्यवधान) . . .

श्री शिव चन्द्र सा: श्राखिरी सवाल है विद्यार्थियों के मुतल्लिक । सारे समाज में आप जोड़न्ट मैंनेजमेंट, कंसल्टेशन, कोश्रापरेशन की वात चलायें । विद्यार्थियों का यूनिवर्सिटी संस्था चलाने में हाथ हो, जो कि पुरानी कमेटी की भी रिकमेंडेशन रही वह कहां तक श्राप दिल्ली यूनिवर्सिटी जवाहरलाल यूनिवर्सिटी श्रीर दूसरे सेन्ट्रल यूनिवर्सिटी यह देश में श्रीर जगह चला रहे हैं। ये तीन सवाल मेरे हैं मंत्री महोदय से।

SHRIMATI HAMIDA HABIBULLAH: The West Bengal University had suspender for four years all the elected bodies. (Interruptions).

श्री मिल्लिकार्जून : मान्यवर, शिव चन्द्र ज्ञा जी के अस्त्र में न बाण है, वह किनको मारते हैं ? वह न किसी को मार सकते हैं न श्राप दे सकते हैं । बाफ से न वह मारने वाले हैं न हम मरने वाले हैं।

माननीय सदस्य ने जो तीन सवाल पूछे हैं कि क्या टोचर्स के रिसर्च के लिए किया है, तो हर यूनिवर्सिटी में अध्यापकों के परिणोधन के वास्ते हर सहलियत मौजूद है। अब यह कोआपरेटिव केसिस पर चलाने की बात--विद्यार्थियों की कोआपरेटिव सोसायटो के जरिए यूनिवर्सिटी को चलाओं--यह जो सुझाव माननीय सदस्य ने दिया है, यह सुझाव अब क्या

बोंलूं ? मान्यवर, मैं कुछ बोल हो नहीं सकता हूं...

श्री उपसभापति : सुझाव है ।

श्री मल्लिकार्जुन: मैं इस पर कुछ नहीं बोल सकता हं।

श्री शिव चन्द्र झा: हमारा सुझाव है।

श्री मिल्लकार्जुन: श्रव रहा नेशनल-एजुकेशन पालिसी। श्ररे, यहां तो यूनि-विसटी जो स्टेट की है वह श्रपनी यूनिर विसटी की एक पालिसी बना लेते हैं श्रौ., श्रगर वेस्ट बंगाल के माननीय सदस्य कह तो वहां के लिए वह श्रपनी पालिसी बनायें। इस तरह से विद्यार्थियों को विद्या प्राप्त करने का वातावरण प्रस्तुत करना चाहिये।

श्री शिव चन्द्र झा:श्रो लैंगेज फार्मूला की कोई पालिसी नहीं है। ऐसी बहुत सी बातें हैं जिनको जाहिर नहीं कर रहे हैं मंत्री जी। स्टेटका नाम लेकर मंत्री जी इवेड करते हैं जवाब को . . . (व्यवधान) . . .

MR. DEPUTY CHAIRMAN: Yes, Dr. Sarup Singh. Now, let us hear Dr. Sarup Singh. He will throw some relevant light on the subject.

DR. SARUP SINGH (Haryana): Mr. Deputy Chairman, Sir, I want to thank you because you have given me special time, as I was not one of the signatories to this Notice. Unfortunately, my enthusiasm has been greatly dimmed by what the Minister has said because the Minister does not seem to be concerned. The reply that he has given is probably the reply that he has received. I am told that he is an. old student leader but he is not concerned about education, he has no sense of commitment to education.

[Dr. Sarup Singh]

was hoping that Begum Hamida Habi-bullah would say something but she talked more in anguish. Where does this anguish take us? (Interruptions)-For the last three years, Madam, 1 have been talking again and again that Indian politicians are determined to destroy the eductional system, Indian politicians without exception; from top to bottom they can ruin this country in order to win elections. You treat every human being in this country as voter and every commu nity as a vote and everything else has disappeared bank. from our horizon. I want to make it clear; I am not talking of one political party. Have we left anything solid? Everything is ruined. And my friend, the Minister, comes and reciting ahokas. Here is another friend; he also starts reciting shlokas. What is the matter with us? Have we lost all sense of reality? Are the shlokas going to help 115?

Mr. Chavan agreed, Mr. Deputy Chairman, that the Prime Minister of India would call a meeting of the various political parties and these political parties would then discuss as to what would happen to Indian education. Unfortunately, he left the Ministry. After that, nobody has mentioned it. I want to know, Mr. Minister; if is not a political question; your party is as stupid as regards education as any other party; who is bothered about education? As long as my own son gets proper education, I am not worried or bothered. Let the University go to pieces.

Sir, the Delhi University is the best university in the country whatever you may say, and it is crumbling. What is the Government doing about it? What can the poor Vice-Chancellor do? Students have their demands; teachers have their demands; then *karmacharis* have their demands. Are

you helping Vice-Chancellors? I say, strengthen the hands of the Vice-Chancellors. Instead of strengthening the hands of the Vice-Chancellors you have weakened the Vice-Chancellors throughout the country Vice-Chancellors today are under attack all kinds of attacks. Now tell me, what can a Vice-Chancellor do? The only thing he can do is, you can call the police. But the Police cannot run the university.

He asked a question about medical facilities. want to know, Mr. Minister, if Nehru University teachers and karamcharis can be covered by the C.G.H. Sheme, Why Delhi University people be covered by that At one time, the argument was that there are fewer people in Nehru University, more people in Delhi University. But do you know. Delhi University is looking after the entire educational development of Delhi, with 65 to 67 colleges, 35 or more than 35 departments, about one lakh students? And yet, seems to be bothered about them. Everybody asks the Vice-Chancellors. What can a Vice-Chan-cellor do, I want to know. Has the India told the Vice-Government of Chancellors that there will be no political interference from your side? You are the ruling party; you people have been compelling — by 'you' I mean whoever is there; when the other party was there, the same thing was happening. A Minister of the Central Cabinet, a very powerful man, went to President to report against the Vice-Chancellor. I am talking of the previous Vice-Chancellor. Same thing is happening today. All Vice-Chancellors are under fire both from the ruling party and opposition parties. Tell me, what should they do? Therefore, let us not try to talk of shlokas and for God's sake don't quote any sholkas here which have no relevance to the Call Attention motion. If nothing else, you sorry to say the main questions put to you have gone

completely beyond you, because you are not prepared. First time you have come to answer these questions. It is unfair on the part of the Government; the Minister of State should have been here. What is this? What do you take this House for? At one time I decided—in spite of Deputy Chair-man's kind permission to me to speak .—not to speak. What is the use of speaking?

Now, I will put only 3—4 questions concerning Delhi University. Number one: Look at the demands of the teachers. You have given an assurance that the University Grants Commission is going to look into the question of housing. Incidentally, Delhi University is the worst affected as far as housing is concerned in the whole country. Not more than 10 percent of teachers of Delhi University have got houses, and see the rate at which rents are going up in Delhi itself; it is a fantastic situation. The Government of India should either get massive loans to Delhi University, or revise the house rent allowance. Vice-Chancellors cannot build houses for the teachers. Therefore, you have to do something about if.

Number two: I have already said about medical facilities. Straigtway cover them under the C.G.H.S: Scheme; it is quite easy. For 67 colleges spread all over the city of Delhi there can be one health centre. How can Delhi University help? Ultimately, it has to be CGHs scheme and no other scheme. For God's sake, do not start thinking in terms of reimbursement. Reimbursement means corruption. CGHS scheme is not very competent, I know. But at least it is something. Do that. This is the second thing.

The third thing is, personal promotion scheme. Here, I would like to say that the Delhi colleges must accept the suggestion made earlier by the University Grants Commission,

1573 RS-10.

which was that, in colleges, it may not be easy to have a mechanical kind of personal promotion scheme, and the University Grants Commission said that there should be Readership in colleges. I think, the colleges and the college teachers would consider that. Sir. I would like to make one thing very clear. Delhi University is my vested interest. I think, it is also a national vested interest. The colleges and college teachers must also understand that if they destroy the national character of the University, the preeminent character of the University, they will damage only the University, but they also damage themselves. Therefore, I would say, they have got to conduct themselves with sense of responsibility. Here, Mr. Minister, let me come to the question of security.' You say you are gonig to amend the Delhi University Act. For God's sake, when you are going to amend Act, examine another question, the relationship between colleges and the University. In 1922, when this Bill was discussed in the being Central Assembly—the Delhi University came into existence in 1922—Sir Hari Singh Gaur raised the question of colleges and the university. Unfortunately, this question is still there. It is as valid as ever. In the meantime, however, the Vice-Chancellor's powers have been shall I say, swamped, by all kinds of pressures on him from all sides, Originally, there was autonomy for colleges, autonomy for university Departments. The model was something like that of Oxford, later on that of London. Now, what is the model? Even a peon's appointment in a far-flung college, become the 70b of the Vice-Chancellor. In such a case, what can a Vice-Chancellor do? Somebody takes action against somebody, the students walk in the kar-amacharis walk in, the teachers walk in. In fact. I have a feeling that in today's situation the Delhi University Vice-Chancellor is trying to perform

[Dr. Sarup Singh] a duty, well, badly or however it is, which he cannot perform. The point is, Delhi University has become unmanageable. Since it has become unmanageable, when you look at the Act, examine the Act carefully and, if necessary, break the Delhi University into two or three administrative units. I am not suggesting breaking up of the University. But for God's sake, make it administratively viable. Today, it has ceased to be administratively viable.

Then, Sir, there is one thing about students. You should go into the question of revaluation. It is an academic question. You should not brush this question aside as frivolous. Our examination system being very defective throughout the country, I think, the time has come in India, when, the universities should re-examine their stand on the question of revaluation. I know the difficulties involved. At the same time, you cannot punish the students because it is a blind system. I, therefore, strongly feel that you should give some thought to this.

Now, Sir, one last thing. Of course, mention has been made about governing bodies and so on. Unfortunately, such things are there. I will not talk about that. In regard to karamcharis, there is one thing. Delhi University had taken a stand 'No work, no pay'. That is why, they, I presume, stopped the salaries of employees for a day. Now, it is not easy to implement this kind of thing, in the climate in which we are living. However correct he may be, the situation being what it is, when everybody is putting obstacles and when disruption is everywhere, what can a Vice-Chancellor do? Moreover there is another question, a moral question., If you cannot impose this principle in the case of teachers, how do you impose it in the case of karam-chairs? Therefore, this is a complicated question. My request is, Mr. Minister, your good offices and ViceChancellor's whole strategy should go into this and find an answer which may help the University at this stage to survive and start functioning normally, and later on, as I said. to make it administratively viable. I make this serious suggestion. My worry is, Mr. Minister, your Ministry has become much more unresponsive than any other Ministry. For God's sake, the Ministry of Education cannot afford to be unresponsive. Other Ministries may be. (Interruptions) About other Ministries, I do not know. But in education vou cannot afford to be unresponsive. I request you, you kindly give a serious thought to these ques-tions, instead of giving a reply to me, the kind of reply that will dampen my enthusiasm still further. Don't give that kind of a reply. But please give serious thought to these questions and find a satisfactory solution.

Sir, I again repeat my thanks to you, Sir. I wanted to keep out of this discussion, but you were good enough to give me time, though it is limited. I wanted to say some more things, but I would, in the end, like to take this opportunity to thank Shrimati Hamida Habibullah. She deserve it

MR. DEPUTY CHAIRMAN: At least you have appreciated her. (Interruptions)

DR. SARUP SINGH: She called us antinational. I would only say that we all have become ruthless in pursuit of power and education has become the first casualty, alongwith morality alongwith everything else which is worthwhile, which makes human life worthwhile. But the lust for power is a dangerous lust—and of that we are all victims. Unless we open our eyes and see what we are doing to the future of this country, there will be no future worth mentioning. Thank you.

MR. DEPUTY CHAIRMAN: At least you have appreciated Begum Habibullah. I am happy.

SHRI MALLIKARJUN; With due respect to the hon. Member who has expressed his vigour with all the in-tellectualism at his command, I do not want to go much deeper. It is wrong; on the part of the hon. Member to say that the Minister has come here unprepared. It is totally wrong. -Fortunately, he himself was referring to what I have answered—like the Housing Committee formed by the UGC. And, Sir, on specific questions, he has gone out of proportion and spoken of many things. It is the first opportunity for me to hear an intellectual like the hon. Member who was once upon a time the Vice-Chancellor himself. He should not forget about it.

So far as the problems like medical facilities are concerned, it is not a new problem which has emerged just now. It is a long-pending problem. It is a problem all the time of providing medical facilities and other welfare things which a university has to provide to the teachers and the karamcharis. Whatever is the practice, it is the practice now. About the suggestion for the CGHS scheme, Government can take that into view. That is a different thing. But there should not be an emotional expression that his enthusiasm is reduced. I am none to generate enthusiasm in the hon. Member. It is up to his will and determination. Only I have not mentioned any Slokas out of context. This is a treasure of India, the rich heritage of India and it cannot be ignored. Still in his speech, he talks about morals. So he himself is contradictory. I have not mentioned the Slokas out of proportion or out of context. When the hon. Member was speaking about the relationship between the students and the teachers, that is what I have mentioned.

So far as the specific questions are concerned, about the security of service, I have already mentioned that section 45 of the Delhi University Act has to be amended. The proposal has been sent. Now it is up to the Government. The Government will take it into consideration and then it will be taken up.

Again, what are the demands of the students and the teachers? With so much of sympathy, that the hon. Member has expressed, he has only mentioned about evaluation so far as the students' demand are concerned. The students of the Delhi University have got more specific demands—like evaluation, they Grievance Committee, they want Proctorial Board. For these demands, the Vice-Chancellor is meeting again the students to consider them. So far as the teacher problems are concerned, there are certain things done which this House will be happy to know. For example, with regard to creche facilities for the infants of teachers, the University has agreed to provide those facilities both in the north and south campus. About creation of statutory sports bodies, the University has already decided to constitute a Sports Board at the Statute level. About improvement of medical services, I have already mentioned. I have also mentioned so far as statutory security of service is concerned. About improvement of housing facilities, Sir, the hon. Member should also know about the resources at the disposal of the Government. We do have all the sympathy about provision of adequate facilities to the teachers also. After all, there are psychological problems sociological problems, economic problems. A variety of problems in the cross-section of the society govern the teachers as well as the students, apart from what you have mentioned. that is, exploitation by the vested interests, penetration into the University. So many other factors are there. Therefore, the Government is thoroughly aware of what the hon. Member has mentioned.

MR. DEPUTY CHAIRMAN: SHRI Sankar' Prasad Mitra. Last man.

SHRI SANKAR PRASAD MITRA (West Bengal): Sir, as the subject is very important kindly give me four minutes.

SHRI SANKAR PRASAD MITRA right. Four minutes.

SHRI SANKAR PRASAD MITRA: Sir, the real malady today, it appears to me, is the introduction of far too much of politics both among students and teachers in the university campuses throughout the country. It is interesting to observe that students generally do not agitate on academic issues except postponement of exami-nations, stiff questions or questions outside the syllabus. They do not agitate on standard of teaching or standard of education. They do not compare the standards of Indian universities with those prevailing in other advanced countries. They do not agitate for wider and greater facilities for research, without which education is meaningless. They do not agitate for recognition of the power of original thinking, on which alone merit is judged in the best universities in the world. They agitate over such matters as union rivalries, low bus fares, cheaper cinema tickets, their right of copying in examinations, their right to have their examination centres in their own campuses to facilitate copying, their right to get degrees without attending classes and the right of their unions to get more funds to carry on union activities. I do not say, Sir, that there have been no exceptions, but these exceptions merely prove the rule.

The only thing I want to impress upon the hon. Minister is that education in our country today is in grave peril and unless a firm policy decision is taken to extricate academic pursuits out of politics and leave such pursuits in the hands of tried, tested, dedicated

and universally respected academicians the rot that has set in can never be cured. Let us look back, Sir, to the days of Dr. Sarvapalli Radhakrishnan, Acharya Prafulla Chandra Ray, Ach-arva Jagdish Chandra Bose, Dr. Brajondra Nath Seal and others, and you would see the improvement miraculously taking place. I am not a pessimist, Sir, I do not believe that pure academicians cannot be found if we persistently search for themacademicians who would inspire their pupils to go in for higher and higher intellectual exercises and add to the glory of our motherland. But the search for academicians must be a sincere and thorough one. And I have no doubt that the hon. Minister would succeed in establishing a record for her successor-in-office who would have much loss of and cope with the students' unrest to cope with. Sir, Jawaharlal Nehru's name has been mentioned in this House by hon. Members over and over again. Jawaharlal Nehru envisaged a university "for humanism, for tolerance, for reason, for the adventure of ideas and for the search of truth." He said that a university stood "for the onward march of the human race towards even higher objectives. If the universities discharge their duties adequately, then it is well with the nation and with the people." But the difficulty is that our universities are not discharging their duties adequately as adumbrate ed by Pt. Jawaharlal Nehru repeatedly in his speeches on education throughout his life.

MR. DEPUTY CHAIRMAN: These are his suggestions and you should welcome them.

SHRI MALLIKARJUN: Sir, he has not put any questions.

MR. DEPUTY CHAIRMAN: Shri Sisodia will take Just one minute

SHRI V. GOPALSAMY: Then we should be permitted to pass comments.

भी उपसमापति : सदन की कार्यवाही 3 बर्जे तक के लिये स्थिगत की जाती **f** 1

> The House then adjourned for lunch at fifty-seven minutes past one of the clock.

Reference to the Reported Illegal Occupation of and the Illegal Construction of various structures by the C.P.W.D. in the Premises of Bikaner House belonging to the Government of Rajasthan.

The House reassembled after lunch at three of the clock, MR. DEPUTY' CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Special Mentions. Shri Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan): I would like to make a special mention and draw the attention of the House the illegal occupation of and the illegal construction of various structures in the premises of, the Bikaner House which belongs to the Government of Rajasthan.

Even during the tenure of the previous Government, the Janata Government, the Government of Rajasthan had been pleading the cause of the State that this House be released and returned to the State Government which had short of accommodation in Delhi Not only has the Central Government not acceded to that request, but it continues to make illegal structures in the premises. The C.P.W.D. has no sanction to do what it is currently doing, and no: heed is paid to what the State Government wants to do. I would... (Interruptions) I would, through you, request the Government to make a particular note of what the Government of Rajasthan desires and vacate

this House which belongs to the Government of Rajasthan at the first and earliest opportunity. Thank you.

> Reference to the reported refusal of extension of terms by three Judges of Bambay High Court.

PRASAD SHRI NAGESHWAR SHAHI (Uttar Pradesh): Mr. Deputy Chairman, I draw the attention of the House and the Government towards a very serious situation in which three Judges of the Bombay High Court have refused extension of their terms. And the reasons which they have given are: Insecurity of service, hanging of Sword of Damocles of transfer over their heads and their humiliation for not getting extension

order up to the last moment.

चेगरम न उत्तर प्रदेश મો में जस्टिस मंद्री रहे चुके श्रद श्राप ही सांचिए कि हाई कोर्ट के जज के दिमाग में अगर यह बात है कि साहब हमारा एक टेशन आईर आएगा कि नहीं ग्राएगा । कल टर्म खत्म हो रहा है भ्राज तक एक्सटेंशन श्रार्डर नहीं मिला तो उसके दिमाग में यह बात है कि हमारा टर्म एक्सटेंड होगा या नहीं होगा । श्रीमन्, श्रभी तक जो जजशिए स्वीकार करते थे वे इस उम्मोद में करते थे कि इलाहाबाद, पटना या कलकत्ता में प्रेक्टिस कर रहे हैं तो जिन्दगी भर जब तक टर्म रहेगा सब तक उसी जगह पर रहेंगे लेकिन श्रब ट्रांसफर की बात इनसिक्यरिटी की बात श्रा गई है कि पता नहीं कप तक इस जस्टिस के पद पर रहेंगे। श्रीमन्, जस्टिस भोंसले, जस्टिस मोदी और एक का नाम **₹...**----

श्री श्रीधर दास्देव धाव (महाराष्ट्र) : जस्टिस परिशकर ।